

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: SIRAJUDDEIN MOHAMMED SUBAIR

NAME OF THE RESPONDENT(S)

: ALPHA HELICAL PUMPS PVT LTD & 3

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1- VINEETS

2. Ambéli Menon

for K, - K

A R3

No.

3) T.K. Bhaskan

Porigodorshin

Abhinou Parthasarathy

Keerthi

Aphil Jain

Coursel for

Petitioner

**ORDER** 

Counsels representing both the parties are present. For hearing submissions put up on 09.01.2018.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/ (K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)